

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated:25.09.2018

ORDER NO. 212 OF 2018

Hon'ble HOD is pleased to order the following sitting commencing from **01/10/2018 to 02/11/2018** for CESTAT, New Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member (Technical)	From 01/10/2018 to 03/10/2018	Customs, Excise and Service Tax Division Bench matters.
	From 04/10/2018 to 12/10/2018	Custom and Excise Division Bench Matters.
	From 15/10/2018 to 02/11/2018	Service Tax Division Bench Matters
Hon'ble Shri C. L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 04/10/2018 to 12/10/2018	Service Tax Division Bench matters.
	From 15/10/2018 to 02/11/2018	Custom and Excise Division Bench Matters.
Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 01/10/2018 to 03/10/2018	Single Member Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified and these DB matters will be taken up by the other DB, if available. In case both DBs are not sitting the matters will get adjourned and the next date of hearing will be intimated in due course.

By order,



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Dy.Registrar